Annexure-5 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Drish Shoes Limited; Date of commencement of CIRP: 12.05.2022 (received on 13.05.2022)
NCLT order C. P. (I.B) No. 239/9/CHD/HRY/2021 dated 12.05.2022 (received on 13.05.2022)
List of creditors as on: 08.09.2022

List of operational creditors (Workmen)
(Amount in□)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL													